

“Tambaram Corporation lies about sewage disposal into lake”

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Residents had sought details about the level of pollution in Veeraraghavan lake and whether steps are being taken to stop it. The corporation replied that sewage from houses in the area were already blocked and an underground drainage (UGD) scheme has been provided to prevent mixing of sewage water.

On Sunday, residents took photographs of sewage being released into stormwater drains (SWDs) that reach the lake. “It is unfortunate that the civic body is providing false information under RTI Act and not taking steps to stop pollution of the lake for

years,” said V Santhanam, a resident-activist from Chromepet. As a result of the negligence, the locality has become a mosquito breeding ground and there is a stench in the air. This is the situation despite the National Green Tribunal (NGT) in 2020 taking suo motu cognizance of the issue and constituting a joint-committee to take action against offenders and recommend an action plan to stop pollution. Since the water from the lake flows into other major water bodies in south Chennai, the tribunal had raised concern about the health of the people who are likely to consume that water.



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A polluted stretch of the Veeraraghavan lake

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